

Legislation on Tourism

***924. Shri Vidya Charan Shukla:** Will the Minister of Transport and Communications be pleased to state:

(a) by what time Central Legislation on tourism is likely to be ready; and

(b) why so much delay is taking place in introducing this legislation?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) It was not our intention to undertake any comprehensive legislation on tourism as a whole. The proposal to prepare legislation on certain aspects of tourism has been under active consideration for some time and for the present it is proposed to have a legislative measure for the limited purpose of regulating Guides/Interpreters. The question of the regulation of functions of Travel and Shikar agencies is also receiving attention.

(b) Since the problems of tourism impinge upon the working of so many other agencies, the process of enacting legislation has inevitably taken considerable time.

Drinking Water Supply in West Bengal

***929. Shrimati Renu Chakravarty:** Will the Minister of Health be pleased to state:

(a) whether any financial allocation in Third Five Year Plan has been made for supplying and augmenting covered water supply to the densely populated suburban municipalities surrounding Calcutta in 24-Parganas as well as within the area of Corporation of Calcutta;

(b) if so, what is the amount;

(c) whether work has begun; and

(d) whether any immediate relief to ease acute water supply position in this area is going to be sanctioned?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes, Sir.

(b) A provision of Rs. 230 lakhs has been made in the Third Five Year Plan of West Bengal for urban Water Supply and Sanitation Schemes including the schemes of the Calcutta Corporation.

(c) and (d). The following Water Supply Schemes started during the Second Plan are being continued during the Third Plan:

- | | |
|--------------------|---------------|
| (1) Baranagar | (I Phase) |
| (2) Kamarhati | (I Phase) |
| (3) Bhatpara | (I Phase) |
| (4) Halisahar | .. (I Phase) |
| (5) South Suburban | (I Phase) |

The following Water Supply Schemes are being taken up in the Third Five Year Plan:—

- | | |
|--------------------|---------------|
| (1) Garden Reach | |
| (2) Halisahar | .. (II Phase) |
| (3) South Suburban | (II Phase) |
| (4) Bhatpara | .. (II Phase) |
| (5) Dum Dum | |
| (6) North Dum Dum | |
| (7) South Dum Dum | |

Power Supply to Goa from Koyana Project

***933. Shri P. C. Borooah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether with a view to supplying power for the industrialisation scheme of Goa an agreement has been reached with the Government of Maharashtra for supply of power from the Koyana Project; and

(b) if so, what are the main terms of the agreement?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No, Sir.

(b) Does not arise.

Night Air Mail Service at Nagpur

***939. Shri Balkrishna Wasnik:** Will the Minister of Transport and Communications be pleased to state: